factors *viz.* power purchase requirement, expected revenue from sales, AT&C loss levels, operation and maintenance expenditure, return on capital employed, depreciation etc. while determining electricity tariff for different categories of consumers.

## Fund raising by REC and PFC

2915. SHRI B.S. GNANADESIKAN: Will the Minister of POWER be pleased to state:

- (a) whether the Rural Electrification Corporation (REC) and the Power Finance Corporation (PFC) have decided to raise 1 billion dollars each from external commercial borrowings to finance Ultra Mega Power Projects and have sought Government's approval;
- (b) whether these corporations have also requested for exemption of customs duty on construction equipments used in power projects; and
  - (c) if so, the details thereof and Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) PFC has approached RBI for in-principle approval of US\$ 1 billion to set up a Medium Term Notes (MTN) programme for raising ECBs. The proceeds of the ECB would be utilized for funding the power projects including Ultra Mega Power Projects financed by PFC.

REC intend to mobilize more than US\$ 1 billion from ECBs during the current financial year *i.e.* 2011-12. The money will be utilized to fund infrastructure projects in the power sector. REC has since received approval for raising US\$ 750 million through ECB.

No proposals have been received from PFC and REC for exemption of custom duty on construction equipment using power projects

## Effect of short-supply of coal on power generation

2916. SHRI D. RAJA: SHRI R.C. SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that ambitious capacity addition targets in the power sector during the Twelfth Five Year Plan is not likely to be met due to acute shortage of coal;
- (b) if so, what is the proposed additional power generation capacity during the Plan and the estimated requirement of coal to achieve this target; and
- (c) the measures proposed to be taken to ensure adequate supply of coal for the new and upcoming projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): has not yet been firmed up by the Planning Commission. However, Planning Commission has set up

Working Groups on Power, Coal and Lignite, Railways (for transportation of coal), etc. The following measures have been taken/are proposed to be taken to ensure adequate supply of coal for new and upcoming projects:—

- (i) Coal linkage is available for approximately 45,000 MW projects and coal blocks have been allocated for projects aggregating around 22,000 MW under construction for completion in Twelfth Plan and beyond.
- (ii) Ministry of Coal/Coal India Ltd. (CIL) is being insisted upon to enhance production of domestic coal in the country.
- (iii) Import of coal by the power utilities depending on the availability of indigenous coal, to bridge the shortfall.
- (iv) Exploring the possibility of overseas mining and long term tie-up for import of coal.

## Sanctioning of power projects in Karnataka

2917. DR. VIJAY MALLYA: Will the Minister of POWER be pleased to state:

- (a) whether detailed revised proposals for setting up of power projects in Dakshina Kannada and Udipi districts at a revised total cost of Rs. 96.82 crore, to be implemented by the Rural Electrification Corporation, is under consideration of Government;
  - (b) the details about current status of consideration of these proposals; and
  - (c) by when the approval would be communicated to all concerned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) Projects for Dakshina Kannada and Udipi districts of Karnataka with a total cost of Rs. 96.82 crores have been received in Rural Electrification Corporation (REC), the nodal agency for RGGVY. These projects have been identified for Phase-II of RGGVY. The DPRs for the above projects are under scrutiny in REC.

## Response to bids invited by NTPC

2918. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:

- (a) whether NTPC is getting good response for bids invited by it through tenders; and
- (b) if so, the details thereof during the Eleventh Five Year Plan State-wise especially in Andhra Pradesh and the revenue generated during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) The project is divided into number of packages, which include main plant package, balance of plant packages, civil works packages etc. Till July, 2011 of Eleventh Five Year Plan,